

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.06.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP
2.	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	Jeevesh Mehta-R1 Jaikriti S Jadeja -R2

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 38 of 2021	S.V. Traders Vs. S. Rajendran & Anr.	Himangi Kapoor	N.P. Vijaykumar R.V. Yajura Devi-R1
5.	Comp. App. (AT) (Ins) No. 360 of 2021	Pradeep Jain Vs. State Bank of India & Anr.	Vikas Mehta	Vibhor Mathur-R1 Abhishek Anand-IRP
6.	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8 Ashish Bhan

7.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrastructure Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	
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For Hearing

8.	Comp. App. (AT) (Ins) No. 260 of 2021	Manoj Kunwar Vs. Punjab National Bank Erstwhile Oriental Bank of Commerce & Ors.	Narendra Kumar	Arun Kumar Shukla-R1 Sumedha Chadha- R2
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After the Above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

9.	Comp. App. (AT) No. 18 of 2021 Part Heard	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**